

BEFORE THE NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL
BENCH, BHOPAL (M.P.)

Execution Petition 2 of 2020

IN

Original Application No. 88/2015

IN THE MATTER OF:

Babu Lal Jajoo

...Applicant

Versus

State of Rajasthan & Anr.

... Respondents

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17

Respondent No.2

Through

Counsel for Respondent No.2

E-887, EAST OF KAILASH

NEW DELHI - 110065

Place: New Delhi

Date : 15.09.2022 .

1

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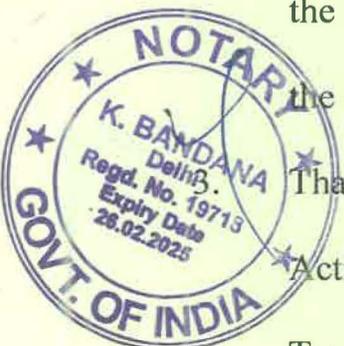
... Respondents

**ACTION TAKEN REPORT IN COMPLIANCE WITH THE ORDER
DATED 25.07.2022**

I, Ramesh Chandra, son of Late Shri Shiv Dutt Naudiyal, aged about 52 years, R/o B-619, Sector-17, Vasundhara, Ghaziabad – 201012 also duly authorized representative of Respondent no.2, having its office at 12, Jindal Centre, Bhikaji Kama Place, New Delhi - 110066 do hereby solemnly state and affirm as under:

1. That I am the authorized representative of the Respondent no.2 and I am well conversant with the facts and circumstances of the matter and as such competent to swear this affidavit on behalf of Respondent no.2.
2. It is submitted that on the last date of hearing i.e. 25.07.2022, it was apprised to the Ld. Tribunal that the order relating to Consent to Establish (“CTE”) has been given to the Respondent No.2. In pursuance to the same the Respondent No. 2 has commenced preliminary work with regards to the STP.

That vide order dated 25.07.2022, the Ld. Tribunal had directed to submit Action Taken Report with regard to work undertaken at the Sewage Treatment Plant “STP”.



4. In furtherance of the last order dated 25.07.2022, the Respondent No.2 has floated inquiry from various vendors & have raised requisitions for the project execution in relation to the civil works, supply, and erection & commissioning. Furthermore, the Respondent No.2 has also undertaken basic engineering work of the project. Respondent No. 2 has begun preparation of bill of quantities ("BOQ"), along with load data for civil work and the same is underway.
5. It is submitted that Respondent No. 2 has also commenced preparation of details pertaining to civil and mechanical structure work of the STP. It is submitted that the preparation of technical details for equipment with respect to the mechanical, electrical and instrumentation of the STP is in progress.
6. Furthermore, it is submitted that basic Engineering Drawings as per plan for floating enquiry/ raising purchase requisitions for overall project execution is also under progress.
7. It is submitted that in view of the work undertaken by the Respondent No. 2 post approval of CTE, the Respondent No. 2 has also prepared some basic Engineering drawings for the 10 MLD STP. Copy of the Engineering Drawings has been annexed hereto and marked as **Annexure – A/3 (Colly.)**.
8. Further, it is submitted that the draft lay out plan of the proposed STP has also been prepared which will be finalized soon. Copy of the Draft Lay out plan of the proposed STP has been annexed hereto and marked as **Annexure – A/4**.



That the contents of present Affidavit are true and correct to my knowledge and belief and also as per the records maintained by Respondent no.2 in



the ordinary course of business. That nothing material has been concealed from this Hon'ble Tribunal.



DEPONENT

VERIFICATION

I, the above-named deponent, do hereby take oath and verify that contents of this affidavit are true and correct to my personal knowledge and based on the records maintained in the ordinary course of business and nothing has been concealed therein and no part thereof is false.

15 SEP 2022



DEPONENT

D. J. Singh
Identify the deponent, OK/uptan/11/10
has signed in my Presence



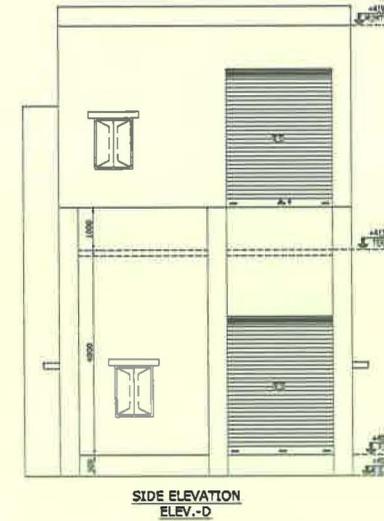
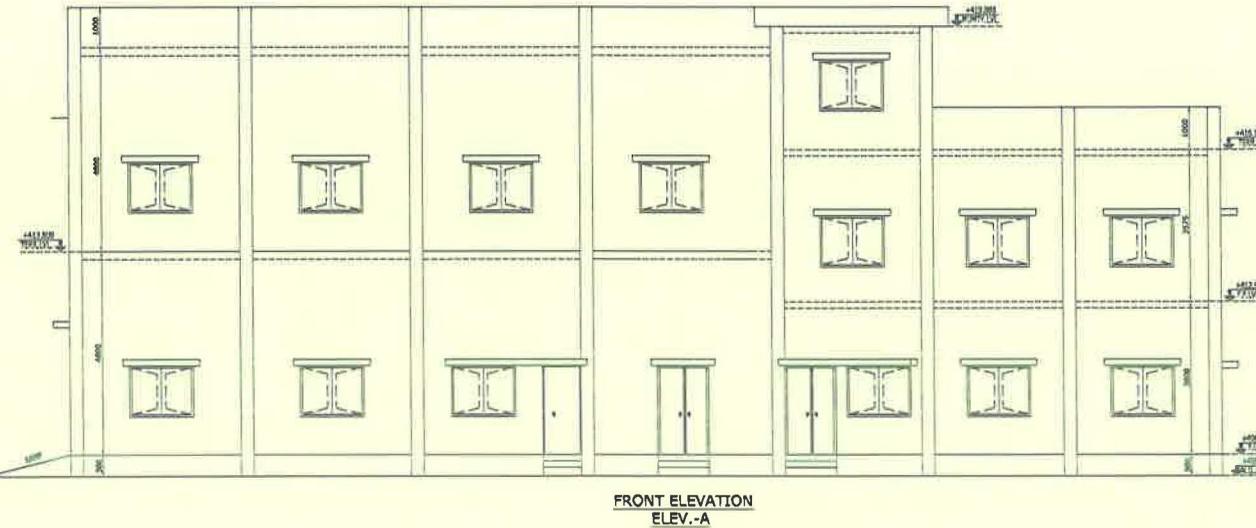
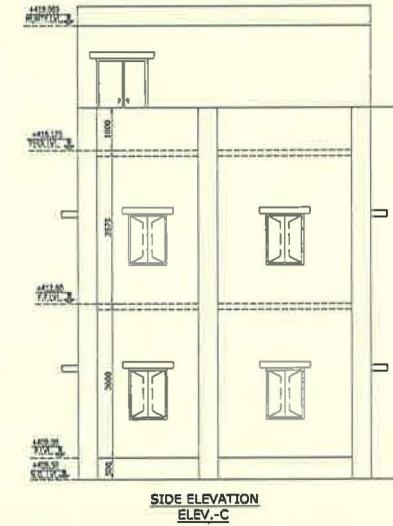
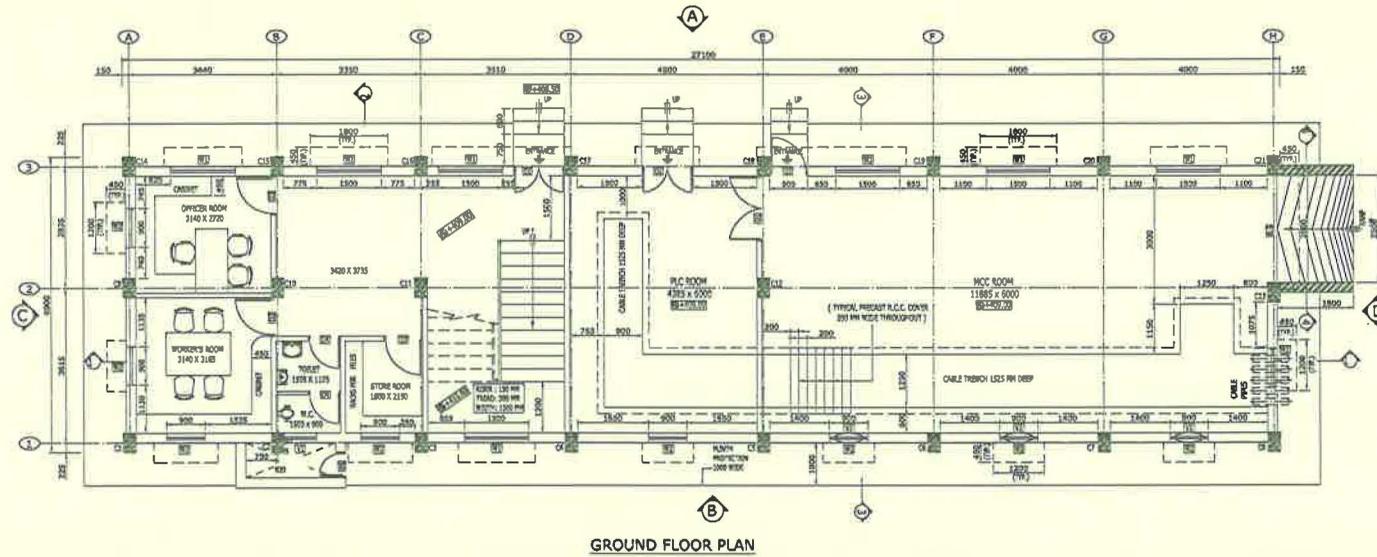
15 SEP 2022

Ranjesh Chander
CERTIFIED THAT THE DEPONENT
 Sh./Smt./Mn
 S/o W/o
 R/o
 Identified by Shri/Smt.
 has solemnly affirmed before me at Delhi
 on Si. No.
 that the contents of the affidavit which have
 been read Over & explained to him are true
 & correct to his Knowledge.
 NOTARY

ANNEXURE AB
(COLLY.)

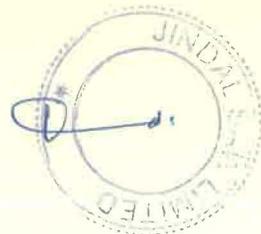
4

ANNEXURE A-3 (COLLY)



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- NOTE**
1. FIRE EXTINGUISHER (CO2) (2 NOS.)
 2. FIRE EXTINGUISHER (D.C.P) (1 NOS.)
 3. FIRE EXTINGUISHER (FOAM TYPE)
 4. FIRE BUCKET (SAND) - (4 NOS.)

JINDAL SAW LIMITED

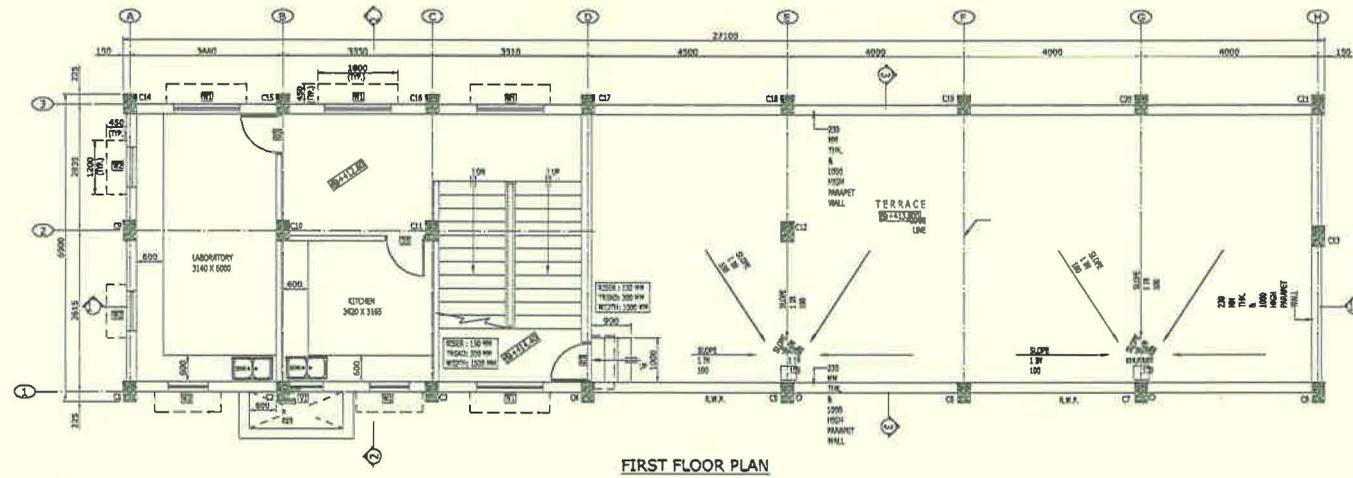
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M/S JSL IRON ORE MINING PLANT AT BHILWARA

TITLE: ADMINISTRATIVE BUILDING
PLAN & SECTION AND ELEVATION

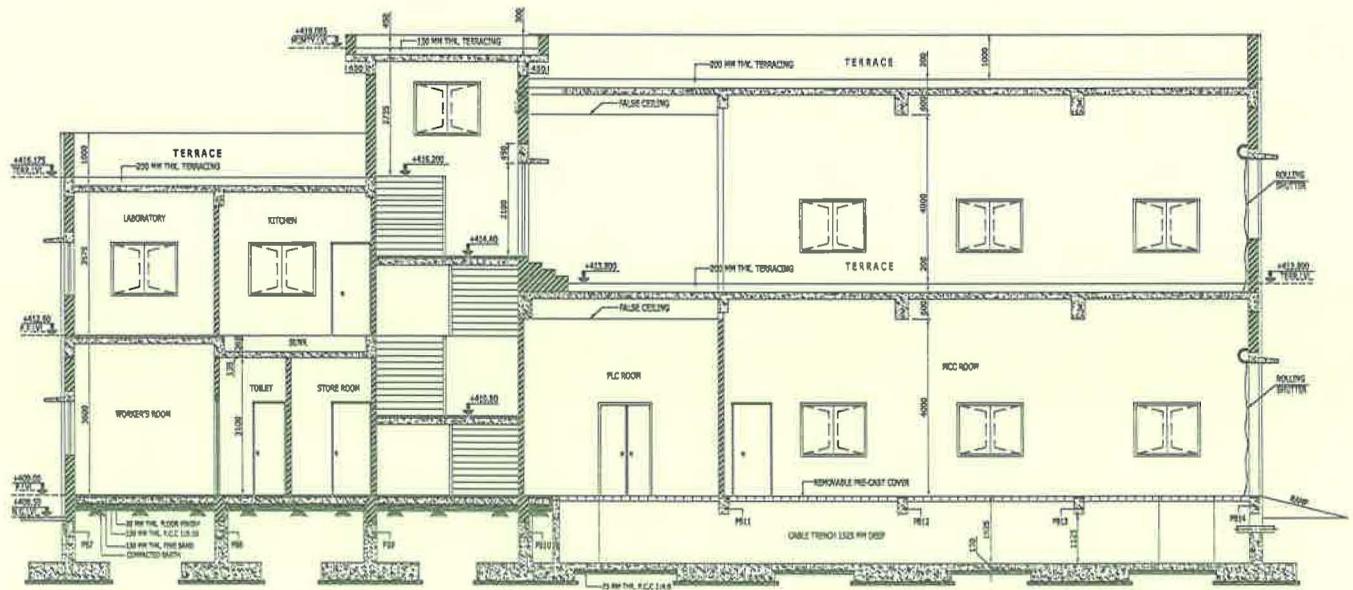
DRG. NO.: JWIL/2009-10/BHIL/STP SH. NO. 1 OF 1

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	1/30					

5



FIRST FLOOR PLAN



SECTION 1-1



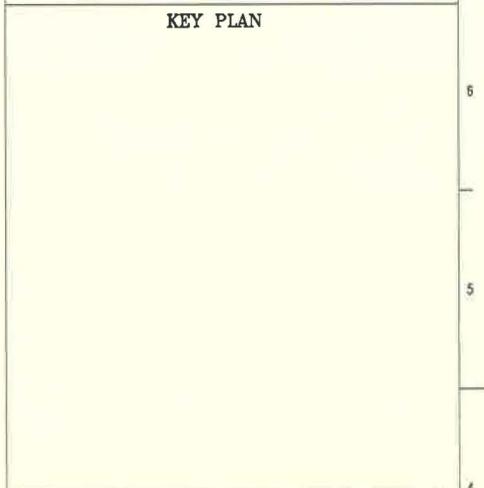
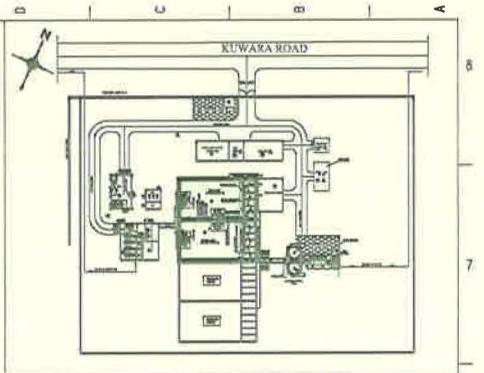
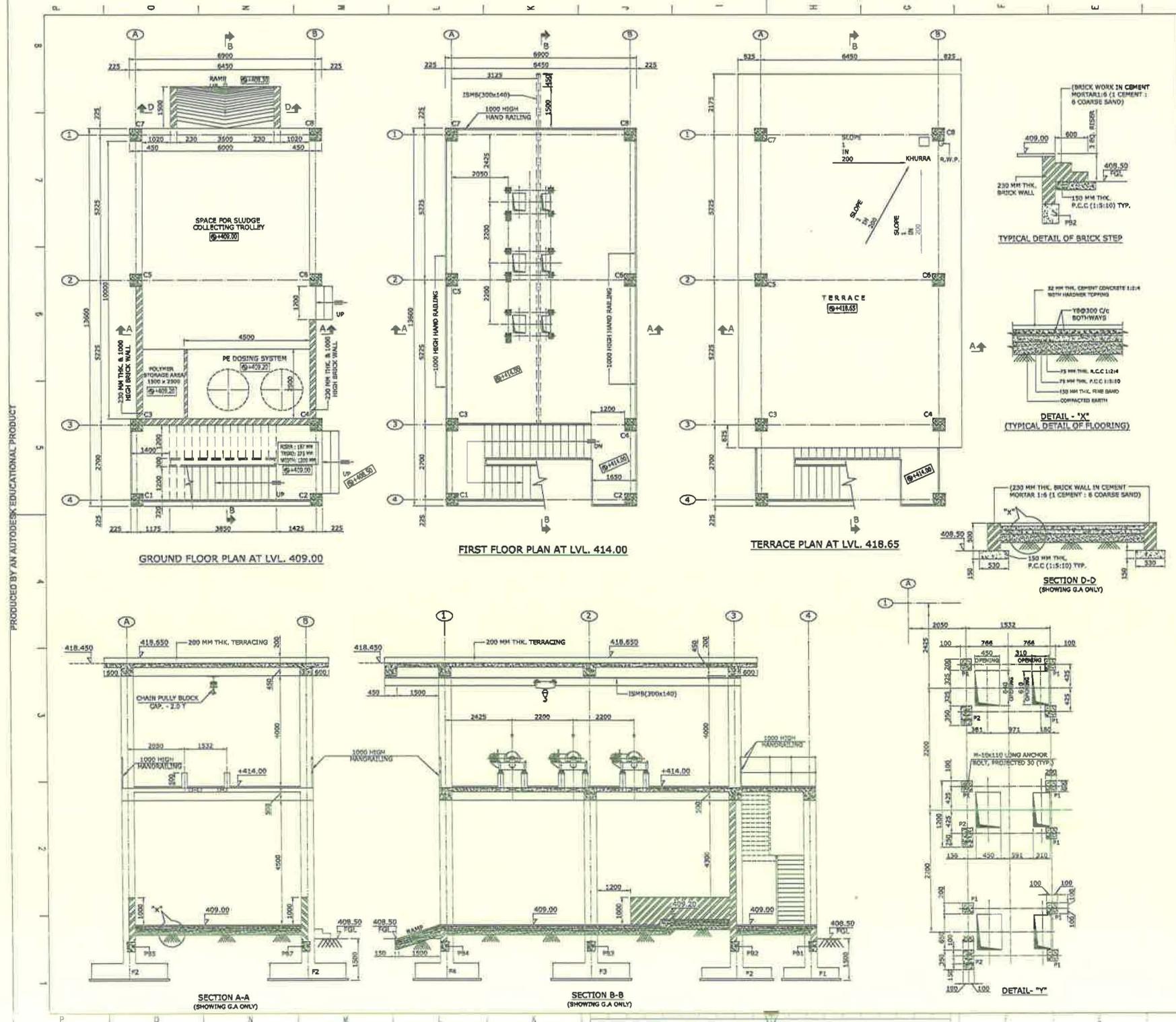
- NOTE
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 2. FIRE EXTINGUISHER (D.C.P) (1 NOS.) ●
 3. FIRE EXTINGUISHER (FOAM TYPE) ○
 4. FIRE BUCKET (SAND) - (4 NOS.) □

PRODUCED BY AN AUTODESK EDUCATIONAL PRODUCT

PRODUCED BY AN AUTODESK EDUCATIONAL PRODUCT

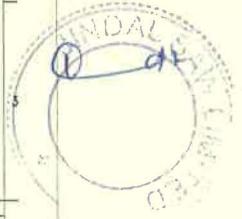
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PROJECT: 10 MLD STP AT BHILWARA					
M/S JSL IRON ORE MINING PLANT AT BHILWARA					
TITLE: ADMINISTRATIVE BUILDING & MCC					
PLAN & SECTION AND ELEVATION					
DRG. NO.: JWIL/2009-10/BHIL/STP			SH. NO. 2		
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					APPD. BY

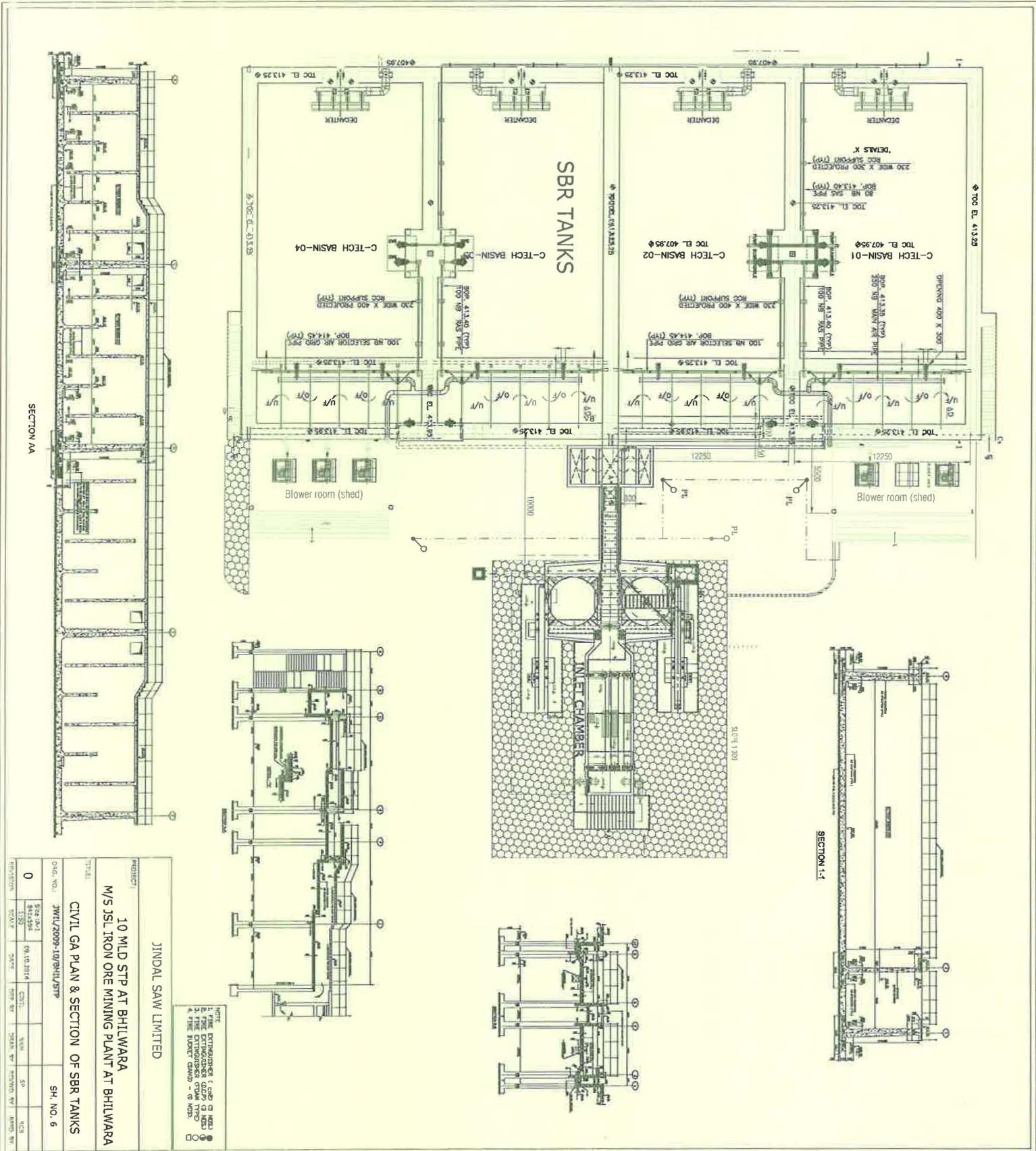
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REV.	DATE	DESCRIPTION	DRN	CHD.	APPD.
JINDAL SAW LIMITED					
PROJECT:					
10 MLD STP AT BHILWARA M/S JSL IRON ORE MINING PLANT AT BHILWARA					
TITLE:					
CIVIL GA & RCC DETAILS OF CENTRIFUGE BUILDING					
DRG. NO.: JWIL/2009-10/BHIL/STP			SH. NO. 3		
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REVISION	SCALE	DATE	DEP. BY	DRAN. BY	REVWD. BY
					RCB

PRODUCED BY AN AUTODESK EDUCATIONAL PRODUCT





- UNIT
- 1. FINE EXTINGUISHER & COPD 3 MINS
 - 2. FINE EXTINGUISHER COPD 3 MINS
 - 3. FINE EXTINGUISHER COPD 3 MINS
 - 4. FINE EXTINGUISHER COPD 3 MINS
 - 5. FINE EXTINGUISHER COPD 3 MINS
 - 6. FINE EXTINGUISHER COPD 3 MINS
 - 7. FINE EXTINGUISHER COPD 3 MINS
 - 8. FINE EXTINGUISHER COPD 3 MINS
 - 9. FINE EXTINGUISHER COPD 3 MINS
 - 10. FINE EXTINGUISHER COPD 3 MINS

JINDAL SAW LIMITED

PROJECT
10 MLD STP AT BHLWARA
M/S JSL IRON ORE MINING PLANT AT BHLWARA

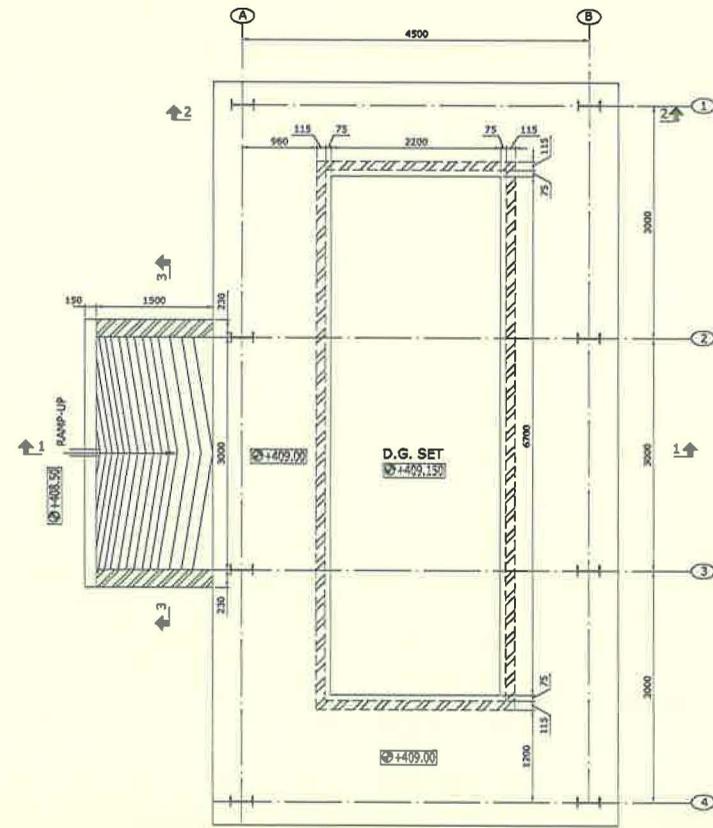
TITLE
CIVIL GA PLAN & SECTION OF SBR TANKS

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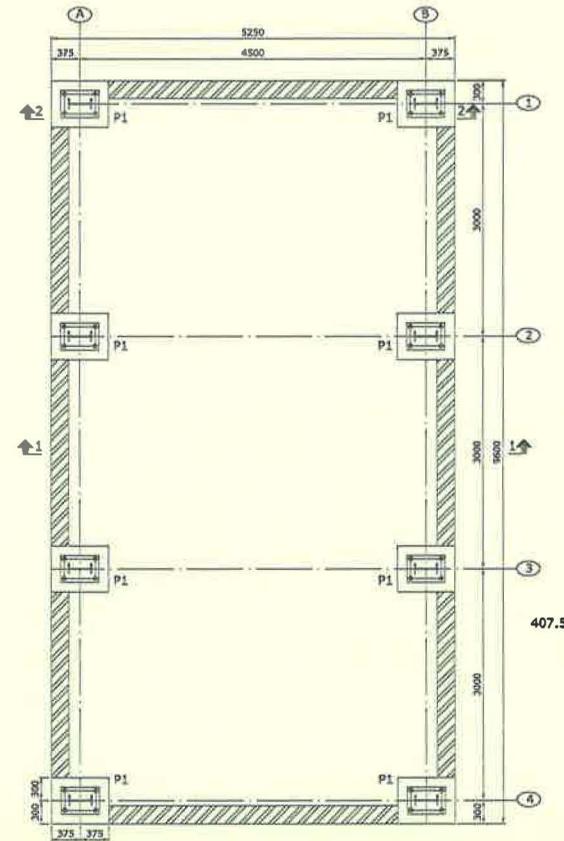
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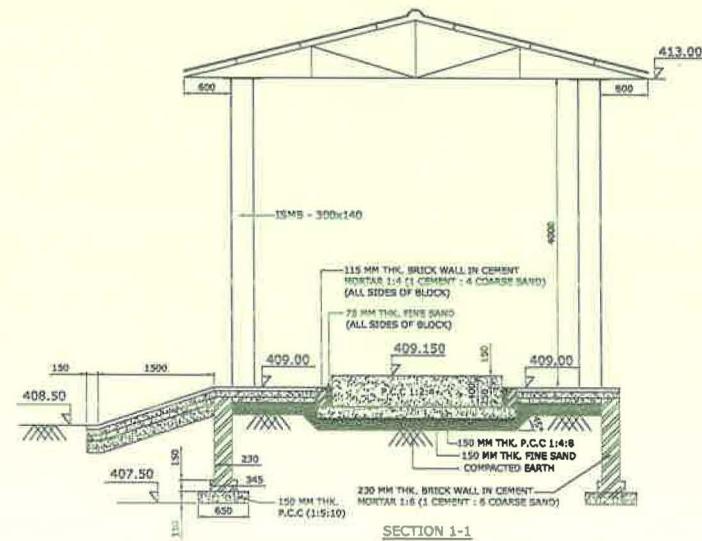
10



G.A PLAN AT LVL. 409.150



PLAN SHOWING BRICK WALL & PEDESTAL

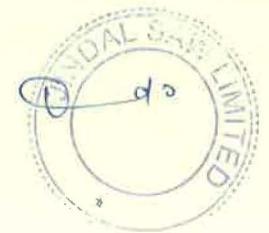


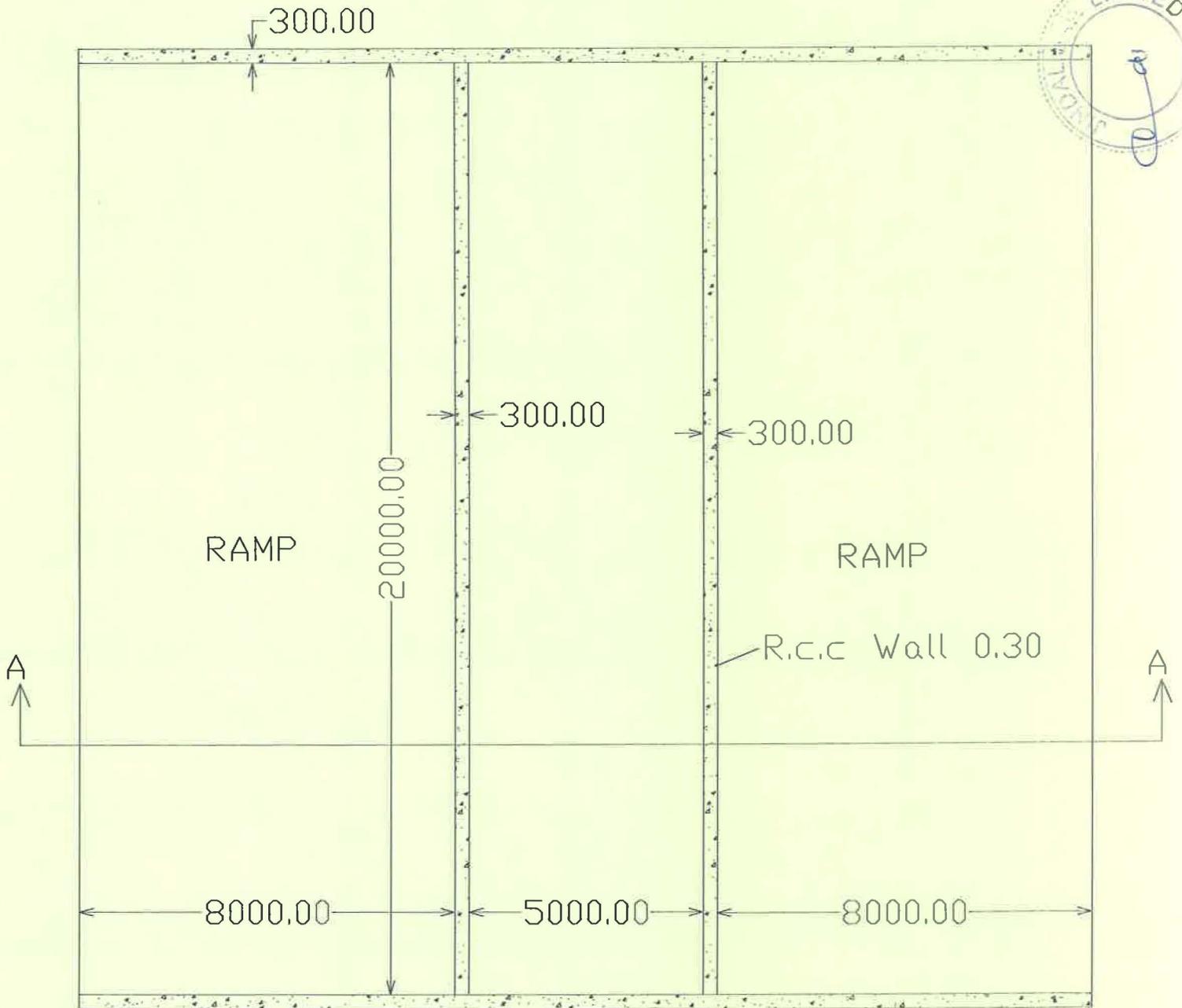
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NOTE

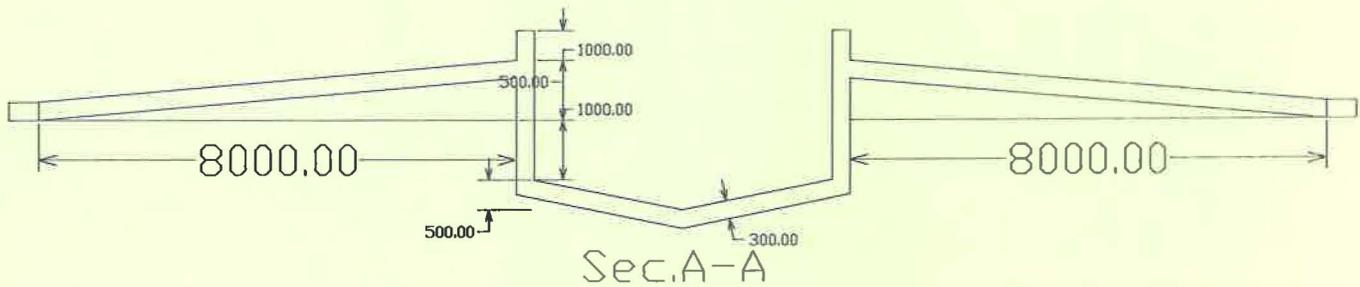
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- 2. FIRE EXTINGUISHER (D.C.P) (1 NOS.) ○
- 3. FIRE EXTINGUISHER (FOAM TYPE) ○
- 4. FIRE BUCKET (SAND) - (4 NOS.) □

JINDAL SAW LIMITED	
PROJECT: 10 MLD STP AT BHILWARA M/S JSL IRON ORE MINING PLANT AT BHILWARA	
TITLE: CIVIL G.A. DRAWING OF DG SET SHED AT STP PLAN & SECTION	
DRG. NO.:	SH. NO. 7
00	Svs. J.S.L. BHILWARA
REVISION	SCALE DATE DEP. BY SPAN. BY REVWD. BY APPD. BY





PLAN

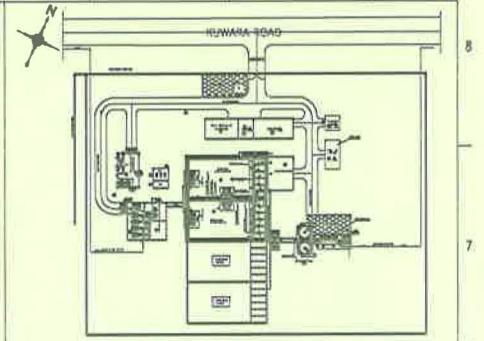
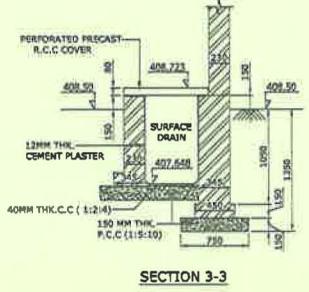
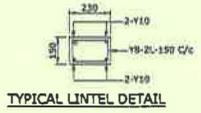
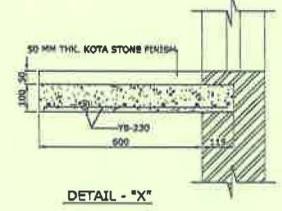
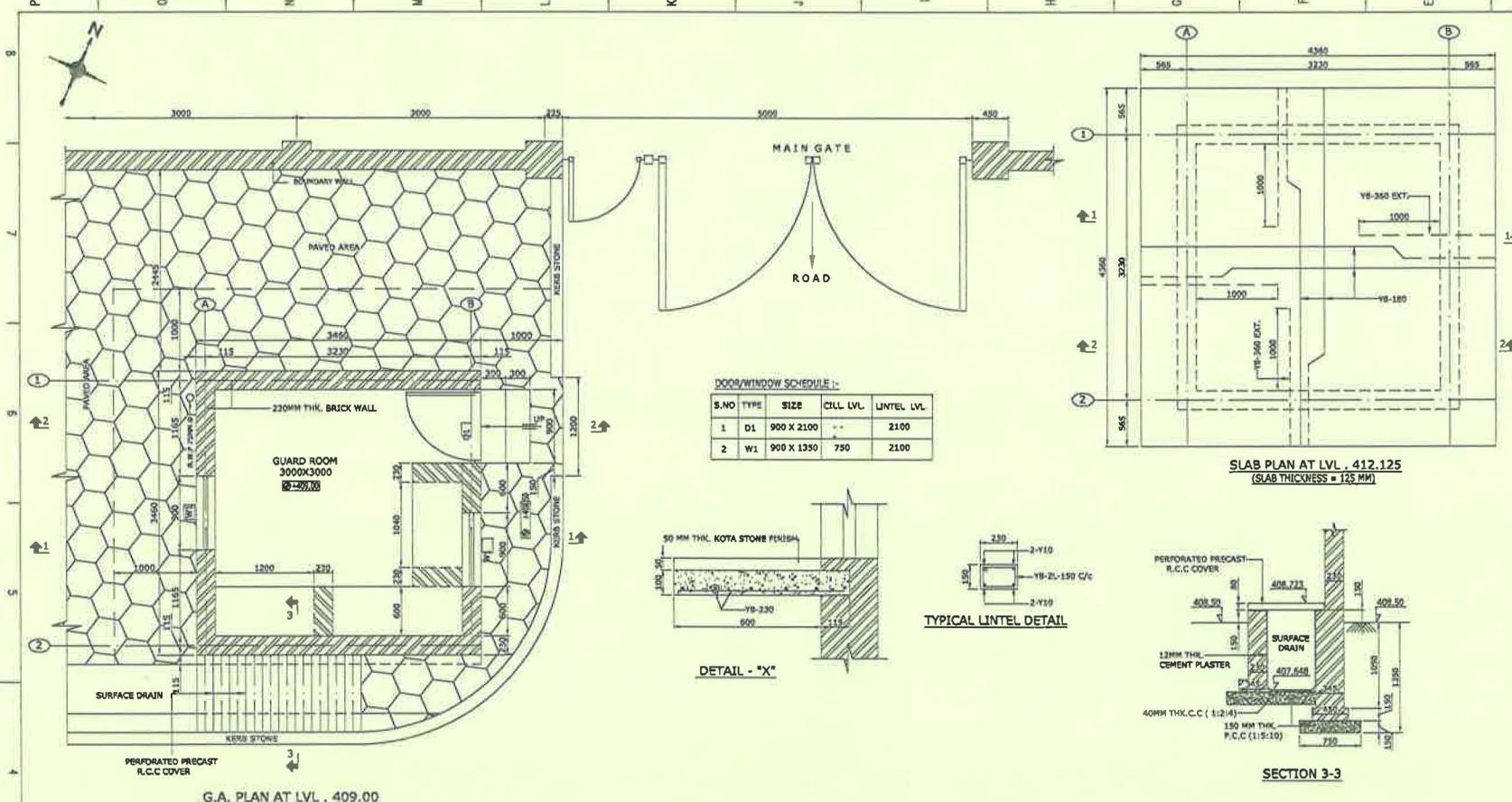


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PROJECT: 10 MLD STP AT BHILWARA M/S JSL IRON ORE MINING PLANT AT BHILWARA						
TITLE: SLUDGE BED PLAN & SECTION						
DEG. NO.:						SH. NO. 9
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REVISION	SCALE	DATE	DEP. BY	DRAN. BY	REVWD. BY	APPN. BY

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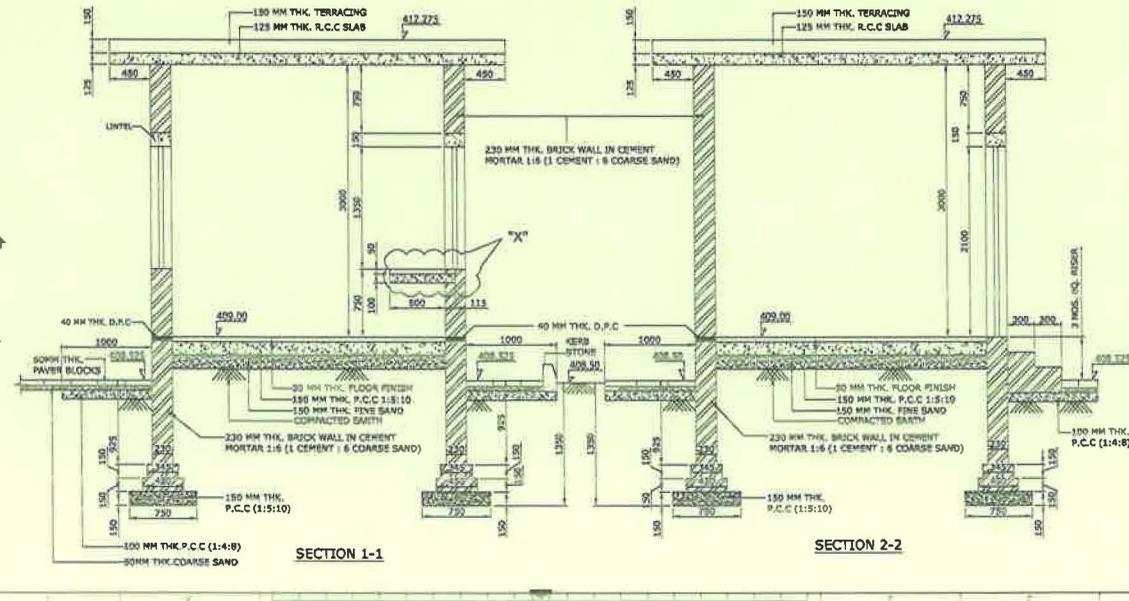
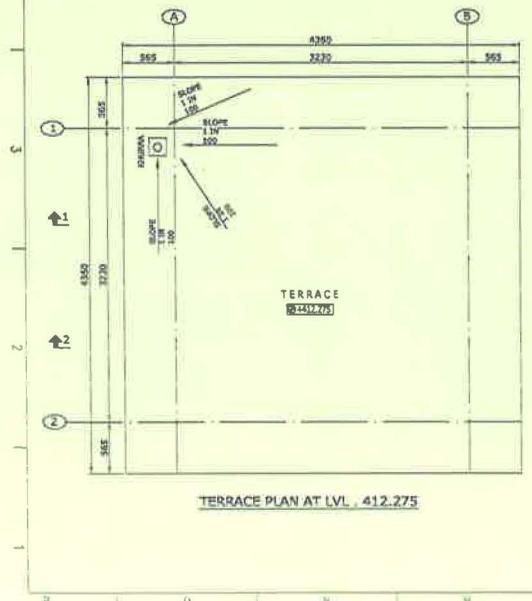
13



KEY PLAN

NOTES :-

- ALL DIMENSIONS INDICATED ARE IN MM UNLESS OTHERWISE SPECIFIED LEVELS IN METER.
- ANY DISCREPANCY FOUND IN DRAWING SHOULD BE BROUGHT TO THE NOTICE OF CONSULTANT & RECONCILED BEFORE EXECUTION.
- DONOT SCALE THE DRG. FOLLOW WRITTEN DIMENSIONS. ANY MISMATCH IN WITH MECHANICAL G.A. TO BE CLARIFIED.
- 'Y' DESIGNATES STEEL REINFORCEMENT DIA. AND SHALL CONFORM TO IS-1786 WITH MINIMUM YIELD STRENGTH OF 300 N/SQ.MM. (FR. 500)
- DO NOT PROVIDE MORE THAN 50% LAPPING AT ANY SECTION, AND AVOID LAPS AT LOCATIONS OF MAXIMUM BENDING MOMENTS, LAP LENGTH/DEVELOPMENT LENGTH SHALL BE 87XBAR DIA. FOR M30 CONCRETE.
- GRADE OF CONCRETE MIX SHALL BE M-20 CONFORMING TO IS 456-2000 UNLESS OTHERWISE SPECIFIED.
- SAFE BEARING CAPACITY CONSIDERED FOR DESIGN OF FOUNDATION IS 100 KN/Sq. M AT 1.0M FROM N.G.L.
- THE DESIGN ARE BASED ON IS-875, IS-800, IS-456
- CLEAR COVER TO REINFORCEMENT SHALL BE:-
a) SLAB = 20 MM b) END OF BAR = 25 MM
- DISTRIBUTION STEEL NOT SHOWN SHALL BE Y8-200.
- EXTRA EXCAVATION OR LOOSE EARTY POCKETS AT FOUNDING LEVEL SHALL BE REPLACED BY P.C.C. 1:1.5:10.



NOTE

- FIRE EXTINGUISHER (CO2) (1 NOS.)
- FIRE EXTINGUISHER (D.C.P) (0 NOS.)
- FIRE EXTINGUISHER (FOAM TYPE)
- FIRE BUCKET (SAND) - (0 NOS.)

REV.	DATE	DESCRIPTION	DRN	CHD.	APPO.

JINDAL SAW LIMITED

PROJECT: **10 MLD STP AT BHLWARA**
M/S JSL IRON ORE MINING PLANT AT BHLWARA (PHASE-I)

TITLE: **CIVIL G.A. & R.C.C. DETAILS OF GUARD ROOM AT STP**

ORG. NO.: **JWIL/2009-10/BHL/STP** SH. NO. 10

0	Scale: 1:30	Date: 05-05-2011	Gen. By: P.K.PEY	Drawn By: SURESH	Revwd. By: RKS	Appd. By: P.K.DEY
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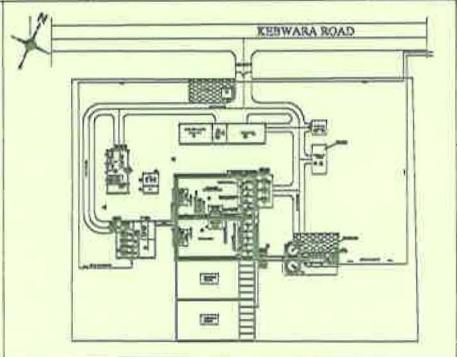
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PRODUCED BY AN AUTODESK EDUCATIONAL PRODUCT

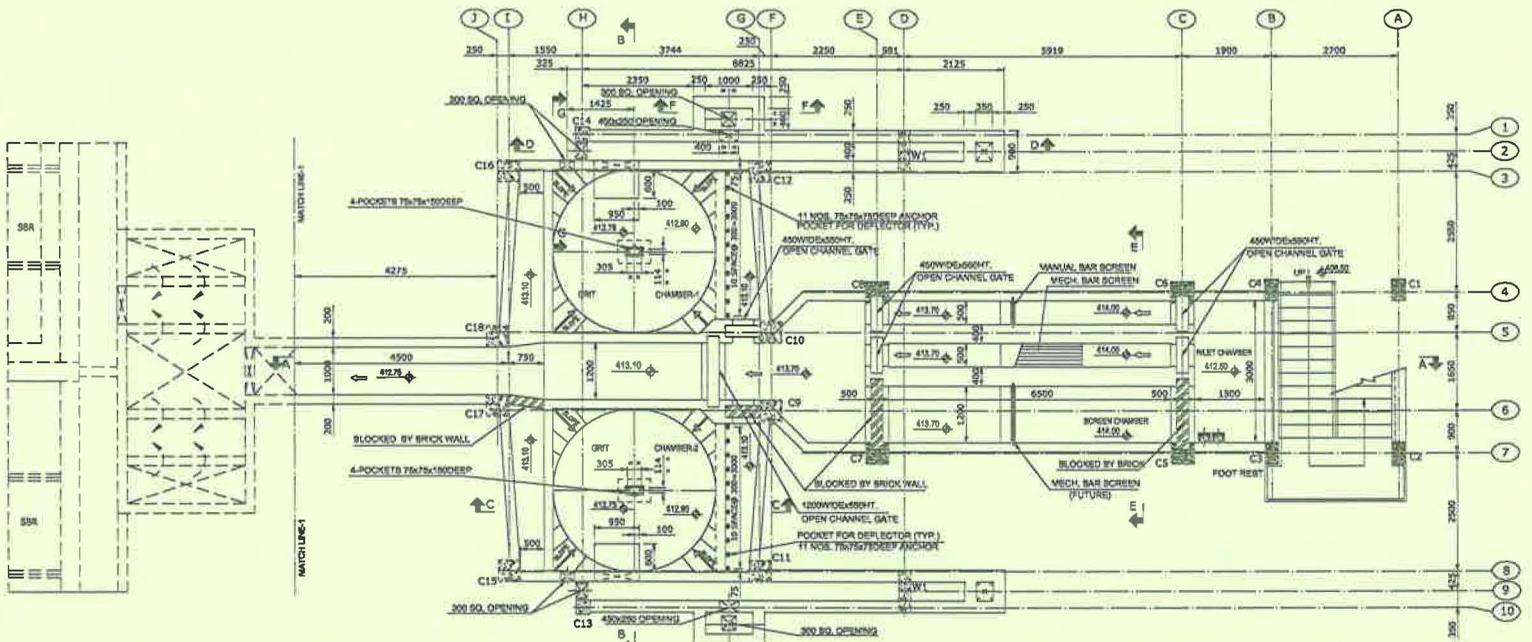
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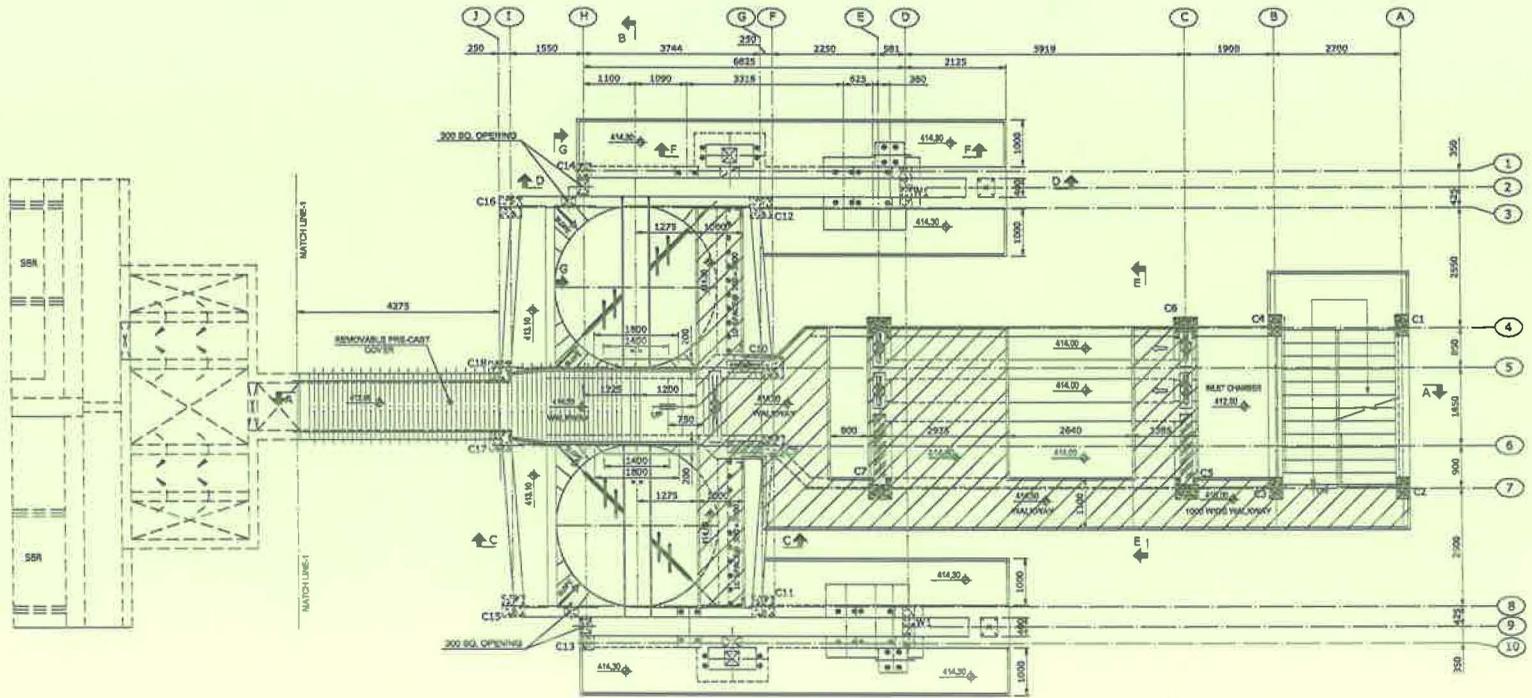
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KEY PLAN



G.A. PLAN AT LVL. 414.00



G.A. PLAN AT LVL. 415.00

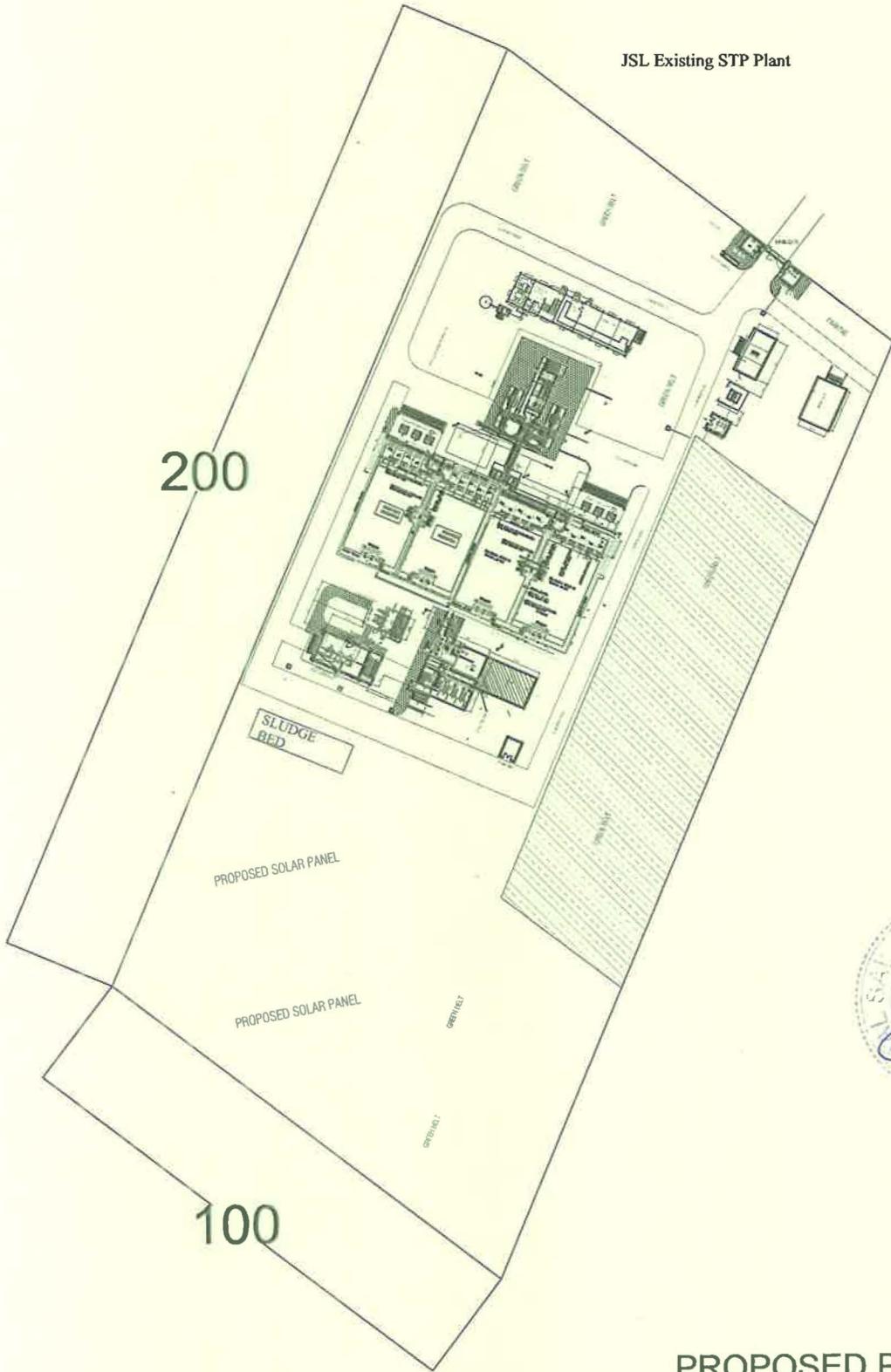


- NOTE
- 1. FIRE EXTINGUISHER (Co2) (4 NOS)
 - 2. FIRE EXTINGUISHER (D.C.P) (4 NOS)
 - 3. FIRE EXTINGUISHER (FOAM TYPE)
 - 4. FIRE BUCKET (SAND) - (4 NOS)

JINDAL SAW LIMITED					
PROJECT: 10 MLD PUMPING STATION & 10 MLD(5+5) STP FOR M/S JSL IRON ORE MINING PLANT AT BHILWARA(PHASE-I)					
TITLE: CIVIL GA & RCC DETAILS OF OF INLET CHAMBER , SCREEN CHANNEL AND GRIT SEPARATOR					
DRG. NO.: JWIL/2009-10/BHIL/STP				SH. NO. 6	
0	Rev (A-1) 04.10.2014	09.10.2014	CIVIL	NKH	SP
REVISION	SCALE	DATE	DES. BY	DRAW. BY	REVIS. BY
	1:30				RCB



JSL Existing STP Plant



PROPOSED PLANT LAYOUT STP

Ankita Sinha

From: Ankita Sinha
Sent: 15 September 2022 14:22
To: nluadvrohitsharma; npbhilwara; rorpcb.bhilwara; akshay19rathore96@gmail.com
Cc: Nilava Bandyopadhyay; Anurag Abhishek
Subject: In the matter EA 02/2020 " Babulal Jajoo v. State of Rajasthan : Service of Action Taken Report on behalf of Respondent No.2
Attachments: Action Taken Report _ 15.09.2022 (bw).pdf

Dear Sir/Ma'am,

In compliance to the directions of the Hon'ble National Green Tribunal, Central Zone Bench, Bhopal issued vide order dated 25.07.2022, we, on behalf Respondent no.2, are serving the copy of the Action Taken Report along with documents. Please find the same as attachment to this mail.

You are requested to kindly issue your respective acknowledgments upon receipt of this mail. This mail shall be treated as sufficient service of the '**Action Taken Report**' filed by Respondent no.2.

In case of any further clarification or assistance, please feel free to reach us.

Regards,
Ankita Sinha

**S&A Law Offices LLP**

E-337, East of Kailash

New Delhi-110065, India. www.sandalawoffices.com

Tel: +91-124-4666400 (Ext-2305); Fax: +91-124-4666401

Other Offices: Gurugram | Mumbai | Bengaluru

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Asia-Pacific 2021	Law Journal	Powerlist 2021	Rankings 2021	Business, Thomson
Top Tier Firm	Award Winning	Top Law Firms	Top Tier Firm	Reuters
	Law Firm			Top Law Firms

Talent | Teamwork | Innovate | Results

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